APPENDIX NO. 1.7

HARYANA GOVERNMENT

FOREST DEPARTMENT

Notification

The 28th October, 1988

No. S.O. 142/C.A. 16/27/S. 28/88.:- Whereas the owners of the majority of shares in the land specified in the schedule given below have, with a view to the conservation of forests, thereon, represented in writing to the Collector of Rohtak District, that the said land may be managed on their behalf by the Divisional Forest Officer, Forest Division as a protected forest on terms mutuallly agreed upon;

Now, therefore, in exercise of the powers conferred by section 38 of the Indian Forest Act, 1927, the Governor of Haryna hereby applies the provisions of sections 30, 32, 33, 34 and 68 of the said Acto to the lands specified in the Schedule given below:-

Specifications

District	Tehsil	Village with Hadbast No.	Description of Field		Total area in acres
			Rect. No.	Kila No.	
1	2	3	4	5	6
Jhajjar	Beri	Dubaldhan Ghikyan H.B. No. 133	99	23/1,23/2	A.K.M. 76-6-1
			107	3,8,13,18	
			129	14,16/2,17,24,25	
			130	21 to 25	
			137	1 to 25	
			138	4 to 6, 14,15	
			155	4 to 7, 14 to 17,24,25	
			156	1 to 5, 7 to 14, 17 to 24	
			162	1 to 3	

VEENA KOHLI
Secretary to Government, Haryana,
Forest Department.